

(3) Involvement of medical officers and multipurpose health workers (male and female) in tuberculosis casefinding including collection of sputum smears and domiciliary treatment of TB cases in rural areas.

(4) Procurement of X-ray equipment through international assistance for equipping yet un-equipped District TB Centres in the States.

(5) Reactivation of the State TB Centres and engaging them in monitoring and supervision of the programme.

(6) Involvement of Paediatricians, Private Medical Practitioners and Community Leaders in rural areas in the National TB Programme to ensure adequate community participation.

(7) Taking up health education in Tuberculosis as a mass campaign.

(8) Proposing further expansion of National TB Programme in the Sixth Plan as a Centrally Sponsored Scheme.

#### Report of Chasnala Committee

1568. SHRIMATI MRINAL GORE:  
SHRI OM PRAKASH TYAGI:

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state:

(a) whether Government have re-  
ceived the report of inquiry conducted  
into the Chasnala Colliery accident;

(b) whether the committee has  
made any observations on the safety  
of mine workers;

(c) if so, the outlines thereof; and

(d) the number of observations  
implemented by Government?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): (a)

The Reports of the Court of Inquiry appointed under Section 24 of the Mines Act, 1952, to go into the causes of and circumstances attending the accidents which occurred in the Chasnala Colliery on the 27th December, 1975 and 5th April, 1976, have been received by the Government.

(b) and (c). Apart from fixing the responsibility for the accidents, the Court has made suggestions for amendment of Regulation 127 of the Coal Mines Regulations, 1957.

(d) The findings/recommendations of the Court are under examination.

#### बन्धुआ मजदूर प्रथा की समाप्ति

1569. श्री ईश्वर चौधरी : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस आशय की शिकायतें मिली हैं कि अनेक स्थानों में बन्धुआ मजदूर की प्रथा अभी भी जारी है; और

(ख) यदि हां, तो सरकार इस प्रथा को समाप्त करने के लिए क्या कार्यवाही कर रही है ?

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा) : (क) और (ख) : सूचना एकत्र की जा रही है ।

#### आयुर्वेदिक चिकित्सा पद्धति के विकास के लिए योजना

1570. श्री ईश्वर चौधरी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में प्रति वर्ष केन्द्रीय सरकार द्वारा एलोपैथिक और आयुर्वेदिक चिकित्सा पद्धतियों में शिक्षा और अनुसंधान